GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
STARRED QUESTION NO. 116
(TO BE ANSWERED ON 11.02.2021)

RELEASE OF CIVIL SERVICES EXAMINATION, 2019 RESULT

116 # SHRI NEERAJ DANGI:

Will the **PRIME MINISTER** be pleased to state:

(a) whether it is a fact that the result of the Civil Services Examination conducted by the Union Public Service Commission is released only once in a year;
(b) if so, the details thereof;
(c) whether it is a fact that the result of Civil Services Examination, 2019, was released twice; and
(d) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY OF RAJYA SABHA STARRED QUESTION NO.116 FOR ANSWER ON 11.02.2021 BY SHRI NEERAJ DANGI REGARDING RELEASE OF CIVIL SERVICES EXAMINATION, 2019 RESULT

(a) to (d): The Civil Services Examination (CSE) is a multi stage Examination that is conducted once a year by the Union Public Service Commission, as per the specific CSE Rules that are notified for each year's examination. It consists of Preliminary Examination and Main Examination, also including Personality Test/Interview and Medical Examination.

For eventually declaring the result of CSE after conclusion of the examination process and recommending candidates for appointment to various services, the Commission takes into account the total number of vacancies in all categories. In the first instance, the result is declared by the Commission after reducing it by the number of candidates belonging to the various categories who acquire the merit at or above the fixed general qualifying standard without availing themselves of any concession or relaxation in the eligibility or selection criteria.

Since CSE-2002, along with the candidates recommended in the first instance, the Commission further maintains a confidential Consolidated Reserve List that includes candidates from general and reserved categories ranking in order of merit below the last recommended candidate under each category.

After allocation of services to the candidates recommended in the first instance, more candidates are subsequently recommended from the Consolidated Reserve List by the Commission, as per the requisition in this regard sent from Department of Personnel and Training.

The process, as applicable since CSE-2002 and as described above, has been followed in case of the CSE-2019 also. In the first instance, the result of this Examination was declared on 04.08.2020 for 829 successful candidates. Subsequently on 04.01.2021, pursuant to receipt of the requisition from the DoP&T, the Commission released a further list of 89 more candidates recommended from the Consolidated Reserve List, as per the relevant provisions of the CSE Rules, 2019.

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